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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER

: CP/72/IB/2018

NAME OF THE PETITIONER(S)

: EMBEE SOFTWARE PVT LTD

NAME OF THE RESPONDENT(S)

: RAMCO SYSTEMS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Surasika Parthasarathy

Counsel for Respondent

Surasika

SHYAM GOPAL  
& VIMEET SUBRAMANIAN

COUNSEL for Petitioner

Shyam - Gopal

**ORDER**

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both counsels prayed for time to make submissions. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc